

14

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:

HYDERABAD

C.P.NO.138 of 1999 in OA.No.1353 of 1996.

DATE OF ORDER:15-2-2000.

Between:

N.Vijayakumar.

...Petitioner/Applicant No.3

and

1. The General Manager (Rep. UOI),  
South Central Railway, Secunderabad.
2. The Chief Personnel Officer, S.C.Railway,  
Rail Nilayam, Secunderabad.
3. The Divisional Railway Manager, (Commercial),  
S.C.Railway, O/o DRM's Office, Guntakal.
4. The Senior Divisional Personnel Officer,  
S.C.Railway, Guntakal Division, Guntakal.

...Respondents/Contemnors.

COUNSEL FOR THE APPLICANT :: Mr.S.Ramakrishna Rao

COUNSEL FOR THE RESPONDENTS:: Mr.N.R.Devaraj

CORAM:

THE HON'BLE SRI JUSTICE D.H.NASIR, VICE CHAIRMAN

THE HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN.)

: O R D E R :

(PER HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN.))

Heard Ms.Parvati for Mr.S.Ramakrishna Rao, learned  
Counsel for the Applicant and Mr.N.R.Devaraj, learned  
Standing Counsel for the Respondents.

....2

12

2. When the CP was taken up for hearing today, the learned Standing Counsel for the Respondents produced a letter No.G/P.648/II/Vendors, dated 10-2-2000, advised the applicants 2 and 3 in the OA.No.1353 of 1996 to appear for the Screening Test on 14-3-2000 for absorption against any existing Group-'D' vacancies with the required documents.

3. In view of the above, there is no further action need be taken. The applicant should appear before the Screening Test as ordered in the letter dated 10-2-2000.

4. The CP is closed. No costs.

*me*

( R.RANGARAJAN )  
MEMBER (ADMN.)

*dh*  
( D.H.NASIR )  
VICE CHAIRMAN

DATED: this the 15th day of February, 2000

-----  
Dictated in the Open Court

\*\*\*  
DSN